

8/11/2013
8/11/2013
25.3.14

Affidavit to be furnished by the candidate alongwith Nomination Paper
Before the Returning Officer

For election to.....(name of the House)

From....**RAXAUL (Q10)**.....Constituency.....(name of the Constituency)

DR AJAY KUMAR SINGH

USHWANATH SINGH

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RAGHUNATHPUR PS RAMGARHWA DIST EAST CHAMPARAN

I declare that I am not a member of any political party or any other organization.

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Details of PAN and status of filing of income tax return:

Sr. No.	Name	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AMVPS1224K	31.03.2013	347317.00
2.	Spouse	AAJHA4665	31.03.2013	130941.00
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(B) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sr. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken	NA
(b)	Name of the court, Case No. and Date of order taking cognizance	NA
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	NA

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted	NA
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	NA

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6. Pledge it imposed

NA

(5) That I give herein below the details of my assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank / Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value is to be given. Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details, including amount is to be given separately in respect of each investment

As on 31.12.2013

S. No.	Description	Self	Spouse	Dependent-1 HUF	Dependent-2	Dependent-3
(i)	Cash in hand	185915.00	367100.00	401210.00		
(ii)	Details of Deposits in Bank accounts (FDs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	323397.00	-	1036048.00		
(iii)	Details of Investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount	150000.00	-	400000.00		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	158730.00	-	273912.00		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount	NIL	NIL	NIL		
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	Airtel, BR-1AL 7156 Rs 210000.00 Ford Endeavour BR-01PC-4146 Rs 1815000.00	-	-		
(vii)	Jewelry, Bullion and valuable thing (give details of weight and value)	Gold - 20 Gm Rs 60000.00	Gold 100 Gm Rs 200000.00 Silver - 500 gm Rs 25000.00			

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(v) Any other assets such as value of Contribution	Rs. 40000 Mbl. 6000				
(vi) Gross Total value	294904200	69210000	211117000		

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value					
(ii)	<u>Non-Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any investment on the land by way of development, construction etc. Approximate Current market value					
(iii)	<u>Commercial Buildings</u> (including apartments) Location(s) Survey number(s) Built up Area (Total measurement in sq. ft.)					

Details as per sheet annexed.

Details as per sheet annexed.

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	Is there self and property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,)					
	- Location(s)					
	- Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Built up Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any investment on the land by way of development, construction etc.					
	Approximate Current market value					
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above					

Details as per sheet annexed.

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s)	Vidhan Sabha		HUF		
	Name of Bank or FI	21600000		KCC PNB		
	Amount outstanding			20296100		
	Name of loan					
	Loan or dues to any individual/ Entity other than mentioned in (i) above.					
	Name(s)					
	Amount outstanding					
	Name of loan					

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Any other liability					
Grand total of liabilities					
(vi) Government Dues:					
Dues to departments dealing with government accommodation					
Dues to departments dealing with supply of water					
Dues to departments dealing with supply of electricity					
Dues to departments dealing with supply of telephones/modules					
Dues to departments dealing with government transport (including aircrafts and helicopters)					
Income Tax Dues					
Land Tax Dues					
Service Tax Dues					
Municipal/Property Tax Dues					
Sales Tax Dues					
Any other dues					
Grand total of all Govt. dues					

(7) Details of profession or occupation:

a. Self: MLA & AGRICULTURIST

b. Spouse: HOUSE WIFE

(8) My educational qualification is as under: MBBS, RMCH, RANCHI UNIVERSITY 1999

(Give details of highest School/University education with full form of the certificate/diploma/degree/course)
(Name of the School/College/University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1. Name of the candidate	Sh./Smt./Kum. <u>DR. AJAY KUMAR SINGH</u>
2. Full postal address	<u>VILL. PACHUNATH PUR PS RAMGARH</u> <u>DIST. EAST CHAMPARAN</u>
3. Number and Name of the constituency and state	<u>RAKUL - DIO</u>
3. Name of the Political party which set up the candidate (otherwise write "Independent")	<u>BJP</u>
4. (a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>NIL</u>

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(iv) Total number of Pending cases where the court is yet to have taken cognizance			
PAN of AMVPS1224K		Year for which last Income Tax Return filed	Total Income Shown
(a) Candidate		31.03.2013	347317/-
(b) Spouse: HUF AASHA 4665A		31.03.2013	130941/- (Excluding Agricultural Income)
(c) Dependents			
Details of Assets and Liabilities in rupees			
	Description	Self	Spouse
A.	Movable Assets (Total value)	2949042/-	1921000/-
B.	Immovable Assets	2111170	
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)		
(ii)	Approximate Current Market Price of Asset (Total Value)		9797000/-
Liabilities			
(i)	Government dues (Total)	21600000	2/-
(ii)	Loans from Bank, Financial Institutions and others (Total)		202961/-
k. Highest educational qualification: MBBS, RMCH, RANCHI UNIVERSITY 1979			
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)			

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at this the day of 20.....

Ajay Kumar Singh DEPONENT

INFORMATION ABOUT DETAILS OF MOVABLE ASSETS 31.12.2013

DR. AJAY KUMAR SINGH

S/O SHRI VISHWANATH SINGH

DEPOSITS WITH BANK (SELF)

STATE BANK OF INDIA, SECRETARIATE Branch, Patna 10839462141

DEPOSITS WITH BANK (HUF)

PNB, RAXAUL 4108000100012340

STATE BANK OF INDIA, RAXAUL 10973184485

INDIAN OVERSEAS BANK RAXAUL 3417

TOTAL

DETAILS OF INVESTMENTS IN Bonds /Mutual Fund etc

SELF

SEI Life Insurance

HUF

Deposit with Bajaj Allianz Life Insurance

Deposit with Life Insurance MF

TOTAL

DETAILS OF INSURANCE POLICIES

SELF

PREMIUM PAID (EIGHT INSTALMENTS OF Rs.15873.00) Till Date

HUF

PREMIUM PAID (ONE INSTALMENTS OF Rs.91304)

Deposit with Life Insurance MF

TOTAL

321396.63

351507.15

311396.85

358644.00

1036048.00

1537444.63

1490000.00

3400000.00

1100000.00

415330.00

510000.00

158730.00

273812.00

432642.00

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INFORMATION ABOUT DETAILS OF IMMOVABLE ASSETS 31.12.2013

DR AJAY KUMAR SINGH

S/O SHRI VISHWANATH SINGH

DETAILS OF AGRICULTURAL LAND

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal-Ramgarhwa	171	583	0-16-0	
2	Village Raghunathpur, Anchal-Ramgarhwa		3246	0-1-15	
3	Village Raghunathpur, Anchal-Ramgarhwa	203	555	0-15-1	
4	Village Raghunathpur, Anchal-Ramgarhwa	247	573	0-11-14	
5	Village Raghunathpur, Anchal-Ramgarhwa		574	0-3-14	
6	Village Raghunathpur, Anchal-Ramgarhwa		575	0-11-0	
7	Village Raghunathpur, Anchal-Ramgarhwa		576	0-16-10	
8	Village Raghunathpur, Anchal-Ramgarhwa	49	577	0-15-04	
9	Village Raghunathpur, Anchal-Ramgarhwa		578	0-12-5	
10	Village Raghunathpur, Anchal-Ramgarhwa		579	0-12-09	
11	Village Raghunathpur, Anchal-Ramgarhwa		580	04-13-08	
12	Village Raghunathpur, Anchal-Ramgarhwa	47	3284	0-7-14.25	
13	Village Raghunathpur, Anchal-Ramgarhwa		3287	0-13-11	
14	Village Raghunathpur, Anchal-Ramgarhwa	172	3286	0-4-1	
				5-08-18.25	3267000.00

DETAILS OF NO-AGRICULTURAL LAND

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal-Ramgarhwa	434	28032804	0-10-0	1500000.00

RESIDENTIAL BUILDING

S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal-Ramgarhwa	68	1357	0-0-1	1100000.00

FLATS IN APARTMENTS

SL. NO.	LOCATION	FLAT NO.	C. MARKET VALUE
1	MATESHAWRY APARTMENT	405	2250000.00
	VISHWESHARAI NAGAR, DANAPUR		1680000.00
2	MATESHAWRY APARTMENT	404	3930000.00
	VISHWESHARAI NAGAR, DANAPUR		9797000.00

Ajay Kumar Singh